GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2242 TO BE ANSWERED ON 6TH MAY, 2016

PROJECT CLEAN STRATEGY FOOD

2242. DR. J. JAYAVARDHAN:

SHRI BIDYUT BARAN MAHATO: SHRI ASHOK SHANKARRAO CHAVAN: DR. SUNIL BALIRAM GAIKWAD: KUNWAR HARIBANSH SINGH: SHRI S.R. VIJAYAKUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has launched Project Clean Strategy Food;
- (b) if so, the objectives and details thereof along with the number of street food vendors likely to be trained under the project;
- (c) whether the Government proposes to initiate such projects also in other States/ UTs, if so, the details thereof along with the time by which it is likely to be launched; and
- (d) the other steps taken by the Government to ensure food safety and promote wholesome food in the country?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a) & (b): The Food Safety and Standards Authority of India (FSSAI), in partnership with other institutions, has launched the "Clean Street Food -Delhi Project" on 13th March, 2016. The objectives of this project are to i) make a global brand out of the Indian street foods; ii) raise health and safety standards of street foods; iii) reduce incidences of street food borne diseases; iv) help street vendors improve the quality of offerings, attract more clients and earn more; v) enable street food vendors move up in life; and vi) transform the lives of millions of people at the bottom of pyramid. The Project involves training and capacity building of street food vendors and ensures proper regulatory oversight over them under the Food Safety and Standards Act, 2006, and safeguard them from harassment. As against the initial target to train 20,000 street vendors across Delhi under this project, as on 25th April, 2016, 23,106 street vendors have been imparted training.
- (c): Initiation or otherwise of such Project in other States/UTs would depend upon the outcome of the project in Delhi.
- (d): Besides the enforcement machinery which is responsible to implement the Food Safety and Standards Act, 2006 and Rules and Regulations thereunder, the stakeholders have been and are being made aware about various aspects of food safety through media campaigns, documentary films, education booklets, stalls at Fairs/Melas/Events and Mass Awareness Campaigns.